


For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.11.2015 to 15.11.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.2,77,972.77ps. + interest	05.11.2015	Six months
2	Rs.2,13,89,050/- + interest	05.11.2015	Six months
3	Rs.50,226, inc. of interest.. AND Rs.53,401/- + interest	Both maturing on 08.11.2015	Both for 46 days.
4	Rs.66,866.23ps. + interest	08.11.2015	Six months
5	Rs.40,58,521/- + int.	09.11.2015	Six months
6	Rs.2,93,03,098/- + int.	13.11.2015	Six months
7	Rs.10,15,458/- + int.	13.11.2015	91 days
8	Rs.5,00,000/- + int.	15.11.2015	Six months

Dated: 15.10.2015


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India